

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 227
495/252/ND/2020**

IN THE MATTER OF:

Super Residency Private Limited

...APPELLANT

Vs.

ROC

...RESPONDENT

Section

Under Section 252

**Order delivered on 23.12.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Appellant

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For the ROC

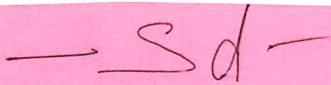
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For the Income Tax Department

**:Mrs. Vibhooti Malhotra and Mr.
Shailendra Singh, Advocates.**

ORDER

Heard the submissions made by the counsel for the appellant. AROC is present and submitted that steps are being taken to file report tomorrow. Post the matter to 24.12.2020.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**

(Anjula)